Annexure - 8

Name of the corporate debtor: Asten Realtors Private Limited; Date of commencement of CIRP: 25th January 2023; List of creditors as on: 31st July, 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

				Details of										
		Details of	claim received	claim admitted						1				
									% of					
						Amount covered			voting	Amount	Amount of			
				Amount of		by	Amount	Whether	share in	of	any mutual		Amount of	
		Date of	Amount	claim			covered by	related	CoC, if	contingent	dues, that	Amount of claim	claim under	
Sr. No.	Details of Claimant	receipt	claimed	admitted	Nature of claim	interest	guarantee	party?	applicable	claim	may be set-off	not admitted	verification	Remarks, if any
		1			Overdue Bills with		Ü							, ,
1	Utracon Stuctural Systems Pvt. Ltd	02-02-2023	18,440	18,440	Interest	-	-	No	-	-	-	-	-	
														Form B submitted is not in order, Instead of Firm
														ID Number have written names of the partners,
														form not singed after clause 9 and authority of the
														person signed in the form is not prooved.
														Provisionally admitted subject to further
2	Premier Steels	06-02-2023	2,36,802	2,36,802	Purchase bill	-	-	No	-	-	-	-	-	verification
														Claimed an amount of Rs.3,69,71,628/- as
														compensation and the same not seen approved by
														the Corporate Debtor prior to the CIRP date and
														no clause approving compensation/escalation seen
														in the work order. Pre approved interest clause not
														seen in the work order/invoices, Provisionally
3	Kunnel Engineers & Contractors Pvt. Ltd	07-02-2023	10,66,24,776	4,20,94,817	Works Contract Bill	_	-	No	_	_	45,08,948	6,45,29,959	_	admitted subject to further verification.
														,
														Provisionally admited, Form B item 9 that you are
														holding security interest worth Rs.3,27,848/- but
														no details of the same are furnished. It is stated in
														the supporting documents that you have not
														separately accounted for the Retention hence it is
l .														noted that the retention claim is a duplication of
4	Rieco Roof India Engg.Co. Pvt. Ltd	08-02-2023	8,01,218	7,99,218	Works Contract Bill	-	-	No	-	-	-	2,000	-	amount, further verification required
														Debit balance in the Books of the CD has been
_	A -1 C t t C	07-02-2023	69,13,000	49,54,277	Works Contract Bill			NT.			10.50.722	10.50.503		reduced from the claim amount, Further
5	Arul Construction Company	07-02-2023	09,13,000	49,34,277	WORKS CONTract Bill	-	-	No	-	-	19,58,723	19,58,723	-	verification required
														Provisionally admited, further verification
											1			required. As per the Form B Security held by the
6	Watchout Outdoor Media	08-02-2023	32,88,914	23,72,738	Advertising Bill	_	_	No	_	_	_	9,16,176	_	Claiment is Rs.7,31,345.68 (details not submitted)
		1	- //-	- 7. 7.00								-,,170		Provisionally admited, further verification
											1			required, Certain payments and TDS entry not seen
					Advertising Agency									accounted by the claiment, Proforma invoice
7	Acodez IT Solutions Private Limited	07-02-2023	1,47,320	42,144	Services		-	No	-	-		1,05,176	-	cannot be accepted as proof
														Provisionally admited, further verification
8	Alego Fire Systems	07-02-2023	12,66,301	12,66,301	Works Contract Bill	-	-	No	-	-	13,805	-	-	required
9	Cardai Vaali	06 02 2022	1 20 270		Classina Cami			N.				1 20 260		Supporting invoices are proforma invoces, to
9	Credai Kochi	06-02-2023	1,20,360	-	Cleaning Service		-	No			1	1,20,360	-	proove the claim Tax invoice need to be submitted

10	La Flacial (Associa)	06.02.2022	4.64.060	4.42.469	Marial Comple			N.			22.501	Provisionally admited, further verification required, Simple Interest @18% per annum for 5
10	Jose Electricals (Agencies)	06-02-2023	4,64,969	4,42,468	Material Supply	-	-	No	-	-	22,501	- year calculated Provisionally admited, further verification
11	Amplidyns	08-02-2023	8,92,242	8,92,242	Works Contract Bill	-	-	No	-	-	0	- required
12	Beeta Engineering Co	07-02-2023	69,00,983		Works Contract Bill			No			69,00,983	as per the revised Form B submitted by you claiming Rs.69,00,983.28 against your work bill and agreed to set off Rs.89,57,556/- towards flat advance. Resulting and amount of 20,56,572.72 Receivable from you hence make good the dues at the earliest
12	Beett Engineering Co	07 02 2023	0,00,00		Works Contract Bin		_	110	_		07,00,763	Due amount Rs.48,00,000 has been adjusted
13	Anu Issac	08-02-2023	53,10,000	-	Consultancy Service Bill	-	-	No	-	-	53,10,000	against receivable from the claiment against - Apartment alloted (19-F Campus Court)
14	Bhavani Consultants	06-02-2023	46,32,932	-	Consultancy Service Bill	-	-	No	-	-	46,32,932	Valid Supporting documents not submitted, - further verification required
15	Bright Security Services	07-02-2023	3,11,304	3,11,304	Manpower Supply	-	-	No	-	-	-	Provisionally admited, further verification - required, Not signed after caluse 11
16	Chaithanya Stone International	08-02-2023	84,929	84,929	Material Supply	-	-	No	-	-	-	Provisionally admited, further verification - required
	a a		10.51.050	0.40.105								Provisionally admited, further verification required, No interest clause fund in
17	Crop Circles Unnikrishnan A K (Harikrishna Plumbing	08-02-2023	12,71,879	9,60,127	Web Hosting	-	-	No	-	-	3,11,752	- invoice/agreement Provisionally admited, further verification
18	Works)	07-02-2023	4,42,609	2,54,718	Works Contract Bill	_	-	No	-	-	1,87,891	- required
19	Ebenezer Facility Management Services	07-02-2023	6,94,815	6.94.815	House Keeping	_	_	No	_	_	_	Provisionally admited, further verification required, ID number for the organisation not given, not signed after clause 11
20	Jamia Nadwiyya Edavana	04-02-2023	39,22,056	39,22,056	Rent	_	_	No	_	_	_	Supporting rent agreement though made for 72 months not a registered one and stamp duty notpaid, Provisionaly admitted, need further verification
21	Liberty Projects	08-02-2023	53,09,500	47,35,000	Consultancy Service Bill	_		No	-	_	5.74,500	Provisionally admited, further verification - required, No interest clause in invoice/agreement
			, ,								2,7 1,2 1	Provisionally admited, further verification
22	M. A. Moideen & Associates	07-02-2023	3,77,260	3,77,260	Professional bill	-	-	No	-	-	-	- required. Supporting invoices are not submitted,
23	Mather & Mather	24-02-2023	17,09,227	17,09,227	Material Supply	-	-	No	-	-	-	- Provisioally admitted, need further verification
24	Modern Electromechs	08-02-2023	18,24,052	18,24,052	Works Contract Bill	_	_	No	_	_	_	Provisionally admited, further verification required.
25	Naz Electircals	07-02-2023	45,64,528	-	Material Supply	-	-	No	-	-	45,64,528	- Supporting invoices are not submitted
26	Nazco Industries	06-02-2023	1,27,030	1,27,030	Material Supply	-	-	No	-	-	-	Provisionally admited, further verification required.
27	Pee Vee Enterprises	06-02-2023	2,31,011	2,31,011	Material Supply	-	-	No	-	-	-	Provisionally admited, further verification - required.
28	Royal Decors	08-02-2023	6,84,052	6,84,052	Works Contract Bill	-	-	No	-	-	-	Provisionally admited, further verification - required.
29	Southern Marketing Services	07-02-2023	1,55,344	1,55,344	Works Contract Bill	-	-	No	-	-	-	Provisionally admited, further verification - required.
30	Thayil Agencies	06-02-2023	4,28,050	4,28,050	Material Supply	-	-	No	-	-	-	Provisionally admited, further verification required. Form not signed after clause 11 and the claim belongs to more than 3 year old

														Provisionally admited, further verification
31	Victory Security Service	04-02-2023	15,00,324	15,00,324	Manpower Supply	-	-	No	-	-		-	-	required.
32	Waterman Aquatic Systems Pvt. Ltd	03-02-2023	3,70,837	3,42,682	Works Contract Bill	_	_	No	_	_		28,155		Provisionally admited, further verification required. Claim for TDS goes to IT Department
32	Waterman Aquatic Systems I VI. Liu	03-02-2023	3,70,637	3,42,082	WOLKS COULTACT DIII	-	-	110	-			20,133		Provisionally admited, further verification
33	New Aluminium Company	24-02-2023	5,66,790	5,66,790	Works Contract Bill	-	-	No	-	_		-	-	required. Form not signed after clause 11
														Provisionally admited, further verification
														required. Firm ID number not given, not signed
34	Attitude	08-03-2023	45,687	45,687	Works Contract Bill	-	-	No	-	-		-	-	after clause 11
														Provisionally admited, further verification
35	PKR Constructions	02-03-2023	2,78,355	2,78,356	Works Contract Bill	-	-	No	-	-		-1	-	required. not signed after clause 11
														Provisionally admited, further verification
														required. Invoices & Claime is time barred. No
36	Prism Johnson Ltd	20-02-2023	15,65,477	7,67,451	Material Supply	-	-	No	-	-		7,98,026	-	interest clause pre agreed
														Provisionally admited, further verification
37	Classic Group (Prop Gireesh K C)		1,58,102	1,58,102	Works Contract Bill	-	-	No	-	-		-	-	required.
20		02.02.2022	27.701	26.242	W. I. C D'II			3.7						De si De la Calacia de
38	GS Associates	03-02-2023	27,791	26,242	Works Contract Bill	-	-	No	-	-		1,549	-	RetentionDues as per books of the CD admitted
l														Provisionally admited, further verification
39	Tech Niche Products LLP	04-03-2023	5,08,877	5,08,877	Works Contract Bill	-	-	No	-	-		-	-	required. not signed after clause 11
														Provisionally admited, further verification
40	The City Garden Nursery (Prop. T K Jallel)	19-04-2023	4,39,066	4,39,066	Works Contract Bill	-	-	No	-	-		-	-	required.
	Total		16,52,17,209	7,42,51,998		-		-	-	-	64,81,476	9,09,65,210	-	